

Shri Rainath was appointed as a Manager by the Custodian of Evacuee Property, Bombay to look after and manage the business of the evacuee concern, "Ahmed Abdulkarim Bros. Ltd.," with powers to operate upon the Bank accounts and handle cash of the concern and if so, what was the duration of such employment;

(b) the total cash balances in hand and credit bank balance of the concern on the 30th August, 1952 when the evacuee Mills were given on a lease to Shree Ambernath Mills Corporation, managed and represented by Shri Rajnath:

(c) whether the above-mentioned cash and bank balances were received and taken possession of by the Custodian from his manager Shri Rajnath on the 30th August, 1952; and

(d) when the Custodian actually received the said amounts Shri Rajnath?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN):** (a) Messers Ambernath Woollen and Silk Mills Limited, represented by Shri Rajnath and three others, were appointed managers by the Custodian with effect from 17-9-1951, to manage the evacuee concern "M/S Ahmed Abdul Karim Brothers". Shri Rajnath was authorised to operate the Bank accounts alone from 17-6-1952. He continued as a manager till 30-8-52, when the lease was granted to Shri Ambernath Mills Corporation.

(b) The credit Balance with the banks was Rs. 69,998, 13 annas 10 pies as on 30-8-52.

(c) and (d). The Custodian actually received the amount from Shri Rajnath on 5-12-53 and 12-12-1953.

#### Fertilizers Lying in Bombay Docks.

**10314. SHRI GEORGE FERNANDES:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that fertilizers worth several lakhs of rupees are lying in the Bombay Docks and have been rendered useless due to careless handling by the concerned officials; and

(b) if so, the steps being taken in the matter?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):** (a) No, Sir.

(b) Does not arise.

#### Indian Agriculture Research Institute

**10315. SHRI SURENDER REDDY:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the agricultural scientists are not satisfied with the working conditions in the Indian Agricultural Research Institute, New Delhi at present;

(b) if so, how many scientists have represented to the various agencies of Government about the unfair selections for various posts in the Institute during the last five years;

(c) whether the number of such representations has increased in the recent years, and if so, the reasons therefore; and

(d) the number of superannuated scientists who have been given extensions to serve in the departments specially when young and qualified scientists are waiting in the line.

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):** (a) Complaints have been received from time to time that Agricultural Scientists working in the Indian Agricultural Research Institute are not getting the same scales of pay as their counterparts working in many other scientific Organisations. Requests have also been received for better facilities in the nature of residential accommodation, laboratory space, etc.

(b) and (c). Prior to 1.4.66 all recruitment to Class-I and II posts in the Indian Agricultural Research Institute was being made through the Union Public Service Commission. The Institute became a part of the Indian Council of Agriculture Research on its re-organisation on 1.4.66 and thereafter the selection to various posts was entrusted to the Council and is regulated by the provisions of the Bye-laws of the

Council. Since then, selection to scientific posts is being made by open advertisement on All-India basis by duly constituted Selection Committees with which outside experts are invariably associated. Some stray representations have been received against the selections. All these representations are carefully scrutinised at the appropriate level.

(d) Five Senior Scientists have been granted extensions beyond the age of retirement after 1.4.66 in the interest of public service.

#### Financial Assistance to Madras State for Minor Irrigation Schemes

10316. SHRI KIRUTTINAN : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Thamizhaga Arasu (Madras Government) has reiterated its request to the Centre for financial assistance of Rs. 425 lakhs for special minor irrigation Schemes ;

(b) if so, the action taken by Government thereon ; and

(c) the total amount which the Central Government have already proposed to allot for the purpose during 1968-69 ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). The Government of Madras had during 1967-68 requested the Government of India for allotment of additional funds for the minor irrigation programme in the State over and above the State Plan ceilings for that year. The consolidated proposal for additional funds for minor irrigation for all the State Governments, which included an amount of Rs. 425 lakhs for Madras Government was considered but due to difficult resources' position, it was not found possible to allot any additional funds during that year. The Government of Madras was informed accordingly and was simultaneously advised to mobilise additional funds for the minor irrigation programme from non-plan sector agencies like the Land Mortgage Banks, Agro-Industries Corporations, Agricultural Refinance Corporation, etc.

The Annual Plan proposal for 1968-69 of the State Government which included an outlay of Rs. 996.15 lakhs for minor irrigation was discussed in the Central Working Group of the Ministry of Food, Agriculture, Community Development and Cooperation whose recommendations were considered by the Planning Commission and an outlay of Rs. 500 lakhs for 1968-69 for minor irrigation programme of the State was approved by the Planning Commission.

No request for additional funds during the current financial year for any special minor irrigation programme has so far been received from the Government of Madras.

#### Telephone Exchange in Tamil Nadu (Madras State)

10317. SHRI KIRUTTINAN : Will the Minister of COMMUNICATIONS be pleased to state the name of places where Telephone Exchanges are proposed to be provided during 1968-69 in Tamil Nadu (Madras State) ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PAALIMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : Sir, during 1968-69 new telephone exchanges are proposed to be provided at following places in Madras state :

1. Alwar-thiru-nagari
2. Arni (Chengleput)
3. Arumana
4. Avaloorpet
5. Chekkanurani
6. Cheyyur
7. Emerald
8. Erisinampatti
9. Kalligudi
10. Kallupatti
11. Kamudhi
12. Karimangalam
13. Kattuputhur
14. Koduvai
15. Kundadam
16. Mallur
17. Minjur
18. Muttam
19. Odugattur
20. Palayam-Kottai
21. Pamban
22. Rasasingapuram